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C.A.No. 6972 OF 1999  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM No.1A.Judgment COURT No.9 SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6972/99

Thakur Raghunath Ji Maharaj & Anr. Appellants

VERSUS

Ramesh Chandra Respondent

WITH  
C.A.No.6973/99

(Heard by Hon'ble Rajendra Babu and Patil,JJ.)

Date : 11.5.2001 These appeals were called on for pronouncement  
of judgment today.

CORAM :  
HON'BLE MR. JUSTICE D.P.MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant:  
in 6972&RR.in Mr. K.C.Dua,adv.  
6973:

For Res.  
in 6972 & ptr.in Mr. M.P.Shorawala,adv.  
6973:

UPON perusing papers the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Hon'ble Mr. Justice Shivaraj V.Patil  
pronounced the judgment of the Court. Appeals are  
dismissed. No costs. NOT- REPORTABLE@@  
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.SP1  
(Suman Wadhwa) (S.Malkani)  
Court Master Court Master

Signed Reportable judgment is placed on  
the file.

.PA